

OFFICE OF DIRECTORATE GENERAL OF FOREIGN TRADE
Udyog Bhawan New Delhi -110011

Minutes of Inter-Ministerial Working Group (IMWG) in DGFT

Minutes of Inter-Ministerial Working Group (IMWG) Meeting No. 07/2021-22 on Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) was held under the Chairmanship of Shri Vijay Kumar, Additional DGFT on 09.11.2021 at Udyog Bhawan, New Delhi to consider the applications for export of dual use 'SCOMET' items.

2. Total 192 applications were considered by the IMWG, out of which total 37 cases were approved out of which 14 approved on *post-facto* basis, 06 applications approved based on all NOCs received from the IMWG members/decision taken in the IMWG meeting, 17 applications approved subject to clear and unconditional NOC of one IMWG members. 05 applications have been dropped from the agenda. The remaining 150 applications have been deferred due to want of comments/NOC from concerned IMWG member agencies or information/clarification is awaited from the applicant firms.

3. After approval of applications by the IMWG and subject to fulfilling other conditions, the export authorizations are issued within three working days. The original copy of the export authorization is sent through Speed post, at the given address. The updated status of all SCOMET applications and export authorizations is available on the DGFT website and can be verified by any agency including customs from web link : <http://dgft.gov.in>. The applicant can check the status of their cases from DGFT website from the above link and avoid sending emails for updated position unless in urgent cases.

4. After deliberations, the decisions of the IMWG on each online SCOMET application is indicated in the tabulated statement given below:

PART – A: Details of Applications

Sl. No	Applicant Name and File Number	Application Number	Decision of IMWG
1.	M/s DYNA BIOTECH, PUNE	50542/AM21	Deferred
2.	M/s ORDNANCE FACTORY BOARD, ITARSI	50059/AM22	Deferred
3.	M/s GMM PFAUDLER LIMITED, KARAMSAD	50191/AM22	Approved subject to NOC/Clearance from one agency.
4.	M/s SEVERN GLOCON INDIA PRIVATE LIMITED	50188/AM22	Approved.
5.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	50200/AM22	Deferred
6.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED	50228/AM22	Approved subject to NOC/Clearance from one agency.

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The Director, Foreign Trade Development Officer, Directorate General of Foreign Trade, Ministry of Commerce, Government of India, Udyog Bhawan, New Delhi.

7.	M/s HONEYWELL TECHNOLOGY SOLUTIONS LAB PRIVATE LIMITED	50238/AM22	Approved.
8.	M/s SEVERN GLOCON INDIA PRIVATE LIMITED, CHENNAI- TAMIL NADU	50242/AM22	Approved subject to NOC/Clearance from one agency.
9.	M/s GMM PFAUDLER LIMITED, KARASAD	50244/AM22	Deferred.
10.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	50247/AM22	Approved.
11.	M/s SSP PRIVATE LIMITED, FARIDABAD	248/AM22	Dropped.
12.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED,	50252/AM22	Approved.
13.	M/s TONBO IMAGING INDIA PRIVATE LIMITED, BANGALORE	50257/AM22	Approved.
14.	M/s MADRAS FLUORINE PRIVATE LIMITED, CHENNAI	50255/AM22	Approved.
15.	M/s INDO AMINES LIMITED, DOMBIVLI, MAHARASHTRA	158786AM22	Deferred.
16.	M/s ROLEX LOGISTICS PVT LTD., BANGALORE	160018AM22	Deferred
17.	M/s CALIMARA MATTERS PRIVATE LIMITED, SARIGAM	160593 AM22	Approved subject to NOC/Clearance from one agency.
18.	M/s AMINES & PLASTICIZERS LTD., MUMBAI	161047 AM22	Approved.
19.	M/s BALAJI AMINES LTD., SOLAPUR	161302 AM22	Approved subject to NOC/Clearance from one agency.
20.	M/s INTEL TECHNOLOGY INDIA PVT. LTD. BENGALURU	161945AM22	Approved.
21.	M/s GOODRICH AEROSPACE SERVICES PRIVATE LIMITED, BANGALORE	162065 AM22	Approved.
22.	M/s CALIMARA MATTERS PRIVATE LIMITED,	00162454AM22	Approved.
23.	M/s CALIMARA MATTERS PVT. LTD, GUJARAT	163373AM22	Deferred
24.	M/s NAVIN FLUORINE INTERNATIONAL LTD. MUMBAI	163686AM22	Approved.
25.	M/s ROLEX LOGISTICS PVT LTD., BANGALORE	167947AM22	Deferred.
26.	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PRIVATE Ltd	168610AM22	Deferred.
27.	M/s GRAPHITE INDIA LIMITED Nashik	169058AM22	Approved.
28.	M/s/ ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX), DADAR	169640AM22	Approved subject to NOC/Clearance from one agency.
29.	M/s GRAPHITE INDIA LIMITED, Nashik	170810AM22	Approved.
30.	M/s/ HAWA VALVES (INDIA) PRIVATE LIMITED, NAVI MUMBAI,	171013AM22	Deferred.

Signature

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31.	M/s INGRAM MICRO INDIA PRIVATE LIMITED, MUMBAI, MAHARASHTRA	171110AM22	Deferred.
32.	M/s SARTORIUS TEDIM INDIA PRIVATE LIMITED	171558AM22	Dropped.
33.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED	171880AM22	Approved subject to NOC/Clearance from one agency.
34.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED	172263AM22	Deferred.
35.	M/s ROLEX LOGISTICS PRIVATE LIMITED	172312AM22	Deferred.
36.	M/s ROLEX LOGISTICS PRIVATE LIMITED	172315AM22	Deferred.
37.	M/s CRANEPROCESS FLOW TECHNOLOGIES (INDIA) PRIVATE LIMITED	172454AM22	Approved.
38.	M/s ROLEX LOGISTICS PRIVATE LIMITED,	172612AM22	Deferred.
39.	M/s ROLEX LOGISTICS PRIVATE LIMITED	172614AM22	Deferred.
40.	M/s SARTORIUS TEDIM INDIA PRIVATE LIMITED,	172627AM22	Deferred.
41.	M/s SARTORIUS TEDIM INDIA PRIVATE LIMITED	172809AM22	Deferred..
42.	M/s SARTORIUS TEDIM INDIA PRIVATE LIMITED,	172865AM22	Deferred.
43.	M/s SARTORIUS TEDIM INDIA PRIVATE LIMITED,	172931AM22	Deferred.
44.	Ms/ TATA CONSULTANCY SERVICES LIMITED, MUMBAI	174162AM22	Approved subject to NOC/Clearance from one agency.
45.	M/s BALAJI AMINES LIMITED, SOLAPUR,	174441AM22	Deferred.
46.	M/s BANGALORE BIOTECH LABS PRIVATE LIMITED, BANGALORE	174555AM22	Deferred.
47.	M/s SARTORIUS TEDIM INDIA PRIVATE LIMITED	174686AM22	Deferred.
48.	M/s BANGALORE BIOTECH LABS PRIVATE LIMITED, BANGALORE	175041AM22	Deferred.
49.	M/s SULZER INDIA PRIVATE LIMITED	174753AM22	Deferred.
50.	Ms/SARTORIUS TEDIM INDIA PRIVATE LIMITED, Bengaluru,	175778AM22	Deferred.
51.	Ms/SARTORIUS TEDIM INDIA PRIVATE LIMITED, Bengaluru	176142AM22	Approved subject to NOC/Clearance from one agency.
52.	M/s SOLAR INDUSTRIES INDIALIMITED, Nagpur	176552AM22	Deferred.
53.	M/s GMM PFAUDLER LIMITED, KARAMSAD, GUJARAT	177635AM22	Deferred.
54.	M/s SOLAR INDUSTRIES INDIA LIMITED, Nagpur	178108AM22	Deferred.
55.	M/s SYNERGY UNITED PHARMACHEM PRIVATE LIMITED, THANE WEST, MAHARASHTRA	179006AM22	Approved subject to NOC/Clearance from one agency.

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56.	M/s SIEMENS LIMITED,MUMBAI, MAHARASHTRA	179051AM22	Approved subject to NOC/Clearance from one agency.
57.	M/s SIEMENS LIMITED,MUMBAI,MAHARASHTRA	179015AM22	Deferred.
58.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED, Bengaluru	179073AM22	Approved subject to NOC/Clearance from one agency.
59.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED, Bengaluru	179138AM22	Approved subject to NOC/Clearance from one agency.
60.	M/s SYNERGY UNITED PHARMACHEM PRIVATE LIMITED,THANE WEST,MAHARASHTRA	00179188AM22	Dropped.
61.	M/s INGRAM MICRO INDIA PRIVATE LIMITED,MUMBAI	179449AM22	Deferred.
62.	M/s SIEMENS LIMITED,MUMBAI,MAHARASHTRA	179922AM22	Approved subject to NOC/Clearance from one agency.
63.	M/s PLANET SCIENCE, THANE, MAHARASHTRA	180017AM22	Deferred.
64.	M/s UPL LIMITED Mumbai India	181088AM22	Deferred.
65.	M/s UPL LIMITED Mumbai India	181247AM22	Deferred.
66.	M/s CELLIBER TECHNOLOGIES PRIVATE LIMITED,BANGALORE	181505AM22	Deferred.
67.	M/s HONEYWELL TECHNOLOGY SOLUTIONS LAB PRIVATE LIMITED	182320AM22	Deferred.
68.	M/s TATA CONSULTANCY SERVICES LIMITED,	182411AM22	Deferred.
69.	M/s INDO-MIM PRIVATE LIMITED, Bangalore	182613AM22	Deferred
70.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX),MAHARASHTRA	182617AM22	Approved subject to NOC/Clearance from one agency
71.	M/s ROLEX LOGISTICS PRIVATE LIMITED,KARNATAKA	184107AM22	Deferred.
72.	M/s ROLEX LOGISTICS PRIVATE LIMITED,KARNATAKA	184105AM22	Deferred.
73.	M/s SULZER INDIA PRIVATE LIMITED,MAHARASHTRA	184334AM22	Approved subject to NOC/Clearance from one agency
74.	M/s NVIDIA GRAPHICS PRIVATE LIMITED,KARNATAKA	185552AM22	Deferred.
75.	M/s CALIMARA MATTERS PRIVATE LIMITED,MAHARASHTRA	185747AM22	Approved.
76.	M/s BANGALORE BIOTECH LABS PRIVATE LIMITED,BANGALORE,KARNATAKA	185851AM22	Deferred.
77.	M/s J. B. M. ENTERPRISES,MAHARASHTRA	186191AM22	Deferred.
78.	M/s Alkyl Amines Chemicals Ltd.	00186334AM22	Deferred.

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79.	M/s SAIL ENGINEERING SOLUTIONS, TAMIL NADU	187995AM22	Deferred.
80.	M/s GARG SCIENTIFIC GLASS INSTRUMENT CO, MAHARASHTRA	188569AM22	Deferred.
81.	M/s L&T VALVES LIMITED, MAHARASHTRA	188866AM22	Dropped.
82.	M/s L&T VALVES LIMITED, MAHARASHTRA	188681AM22	Deferred.
83.	M/s CALIMARA MATTERS PRIVATE LIMITED, MAHARASHTRA	189367AM22	Approved.
84.	M/s DYNA BIOTECH, PUNE	50145/AM22	Deferred.
85.	M/s BANGALORE BIOTECH LABS PRIVATE LIMITED	190076AM22	Deferred.
86.	M/s IDEAForge TECHNOLOGY PVT. LTD.	190099AM22	Deferred.
87.	M/s CALIMARA MATTERS PRIVATE LIMITED, MAHARASHTRA	190213AM22	Deferred.
88.	M/s GMM PFAUDLER LIMITED, GUJARAT	190707AM22	Deferred.
89.	M/s GMM PFAUDLER LIMITED, GUJARAT	190855AM22	Deferred.
90.	M/s ROLEX LOGISTICS PRIVATE LIMITED, KARNATAKA	192486AM22	Deferred.
91.	M/s CALIMARA MATTERS PRIVATE LIMITED, MAHARASHTRA	193303AM22	Deferred.
92.	M/s MERSEN INDIA PRIVATE LIMITED	193325AM22	Approved subject to NOC/ Clearance from one agency
93.	M/s BLAST CARBOBLOCKS PRIVATE LIMITED	194134AM22	Deferred
94.	M/s ROLEX LOGISTICS PRIVATE LIMITED, KARNATAKA	194608AM22	Deferred.
95.	M/s ROLEX LOGISTICS PRIVATE LIMITED, KARNATAKA	194611AM22	Deferred.
96.	M/s INGRAM MICRO INDIA PRIVATE LIMITED	194613AM22	Deferred.
97.	M/s ROLEX LOGISTICS PRIVATE LIMITED, KARNATAKA	194650AM22	Deferred.
98.	M/s ROLEX LOGISTICS PRIVATE LIMITED, KARNATAKA	194652AM22	Deferred.
99.	M/s ROLEX LOGISTICS PRIVATE LIMITED, KARNATAKA	194654AM22	Deferred.
100.	M/s ROLEX LOGISTICS PRIVATE LIMITED, KARNATAKA	194746AM22	Deferred.
101.	M/s ROLEX LOGISTICS PRIVATE LIMITED, KARNATAKA	194748AM22	Deferred.
102.	M/s GRAPHITE INDIA LIMITED, WEST BENGAL	196633AM22	Deferred.
103.	M/s CALIMARA MATTERS PRIVATE LIMITED, MAHARASHTRA	196625AM22	Approved.
104.	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PRIVATE LIMITED, MAHARASHTRA	197391AM22	Deferred.
105.	M/s UPL LIMITED, MAHARASHTRA	198946AM22	Deferred.


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136.	M/S ROLEX LOGISTICS PVT LTD., BANGALORE	208850AM22	Deferred.
137.	M/S ROLEX LOGISTICS PVT LTD., BANGALORE	208860AM22	Deferred.
138.	M/S ROLEX LOGISTICS PVT LTD., BANGALORE	208881AM22	Deferred.
139.	M/S ROLEX LOGISTICS PVT LTD., BANGALORE	208894AM22	Deferred.
140.	HAWA VALVES (INDIA) PRIVATE LIMITED, MAHARASHTRA	209037AM22	Deferred.
141.	M/s ALCATEL-LUCENT INDIA LIMITED	210942AM22	Deferred.
142.	M/s JABIL CIRCUIT INDIA PRIVATE LIMITED	211029AM22	Deferred.
143.	M/s JABIL CIRCUIT INDIA PRIVATE LIMITED, Pune	211051AM22	Deferred.
144.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED, MAHARASHTRA	211151AM22	Deferred.
145.	M/s ROLEX LOGISTICS PRIVATE LIMITED, KARNATAKA	211231AM22	Deferred.
146.	M/s SL DRUGS AND PHARMACEUTICALS, TELANGANA	211443AM22	Deferred.
147.	M/s INGRAM MICRO INDIA PRIVATE LIMITED, MUMBAI	211817AM22	Deferred.
148.	M/s JABIL CIRCUIT INDIA PRIVATE LIMITED, PUNE	212109AM22	Deferred.
149.	M/s ORGANO CHEMICAL INDUSTRIES, MUMBAI	212846AM22	Deferred.
150.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED , MUMBAI	213790AM22	Deferred.
151.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED , MUMBAI	214260AM22	Deferred.
152.	M/s IDEAForge TECHNOLOGY PVT. LTD, MUMBAI	214838AM22	Deferred.
153.	M/s CALIMARA MATTERS PRIVATE LIMITED	185747AM22	Approved.
154.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	216570AM22	Deferred.
155.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	216896AM22	Deferred.
156.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	217014AM22	Deferred.
157.	M/s CALIMARA MATTERS PRIVATE LIMITED	217582AM22	Deferred.
158.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	217890AM22	Deferred.
159.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED	218497AM22	Deferred.
160.	M/s BALAJI AMINES LIMITED	218511AM22	Deferred.
161.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED	218688AM22	Deferred.
162.	M/s MEDILUX LABORATORIES PVT LTD	218712AM22	Deferred.
163.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED, TAMIL NADU	218765AM22	Deferred.
164.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE	218787AM22	Deferred.


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	LIMITED			
165.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED	218834AM22	Deferred.	
166.	M/s GRAPHITE INDIA LIMITED	219112AM22	Deferred.	
167.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED	219980AM22	Deferred.	
168.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED	221161AM22	Deferred.	
169.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED	221236AM22	Deferred.	
170.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED	221314AM22	Deferred.	
171.	M/s INGRAM MICRO INDIA PRIVATE LIMITED	221425AM22	Deferred.	
172.	M/s VEHERE INTERACTIVE PVT LTD	222057AM22	Deferred.	
173.	M/s INGRAM MICRO INDIA PRIVATE LIMITED, MUMBAI	222260AM22	Deferred.	
174.	M/s AKAY INDUSTRIES PRIVATE LIMITED, MUMBAI, MAHARASHTRA	222284AM22	Deferred.	
175.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED, Ahmedabad	222292AM22	Deferred.	
176.	M/s GOODWILL CHEMICAL INDUSTRIES, MUMBAI	223443AM22	Deferred.	
177.	M/s GRAPHITE INDIA LIMITED, KOLKATA	223818AM22	Deferred.	
178.	M/s ORGANO CHEMICAL INDUSTRIES, MUMBAI	224218AM22	Dropped.	
179.	M/s CALIMARA MATTERS PRIVATE LIMITED, Bangalore	224561AM22	Deferred.	
180.	M/s GE INDIA INDUSTRIAL PRIVATE LIMITED	224737AM22	Deferred.	
181.	M/s GE INDIA INDUSTRIAL PRIVATE LIMITED	225091AM22	Deferred.	
182.	M/s ALCATEL-LUCENT INDIA LIMITED	226062AM22	Deferred.	
183.	M/s SANDHYA ORGANIC CHEMICALS PRIVATE LIMITED	50138/AM22/	Deferred.	
184.	M/s ALKYL AMINES CHEMICALS LIMITED	226725AM22	Deferred.	
185.	M/s IHMA INDIA LLP	226746AM22	Deferred.	
186.	M/s ALTEN INDIA PRIVATE LIMITED	226818AM22	Deferred.	
187.	M/s JOHN COCKERILL INDIA LIMITED, MAHARASHTRA	227697AM22	Deferred.	
188.	M/s GRAPHITE INDIA LIMITED	228212AM22	Deferred.	
189.	M/s BOEING INDIA PRIVATE LIMITED	229613AM22	Deferred.	
190.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	229685AM22	Deferred.	
191.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	229722AM22	Deferred.	
192.	M/s STANDARD GLASS LINING TECHNOLOGY PRIVATE LIMITED	236561AM22	Deferred.	

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5. Apart from the applications as per the agenda placed before the committee as tabulated at Para 4 above, the Committee also reviewed applications earlier 'Approved subject to clear and un-conditional NOC of one IMWG member' in previous IMWG meetings and based on the new facts / comments received from the IMWG members, the decision was revised from 'Approved' to 'Deferred' or 'Rejected' as indicated against each case in the tabulated statement given below:

Decision of IMWG on previously considered cases

Sl. No.	Applicant Exporter /Firm's name	DGFT HQ File No.	Decision of IMWG in Meeting No. 01 dated 26.04.2021	Decision of IMWG in Meeting No. 07 dated 09.11.2021
1.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED, Bengaluru	01/21/089/492/AM21	Approved subject to receipt of clear and un-conditional NOC of one agency	Deferred. Based on the new facts provided by the firm, the case is being reviewed.

Sl. No	Applicant Exporter /Firm's name	DGFT HQ File No.	Decision of IMWG in Meeting No. 05 dated 18.08.2021	Decision of IMWG in Meeting No. 07 dated 09.11.2021
1.	M/s SARTORIUS STEDIM - CHINA	01/21/089/547/AM21	Approved subject to receipt of clear and un-conditional NOC of one agency	Deferred. The case is being reviewed.
2.	M/s ORDNACE FACTORY - UNITED STATES	01/21/089/056/AM22	Approved subject to receipt of clear and un-conditional NOC of one agency	Deferred. The case is being reviewed.

Sl. No	Applicant Exporter /Firm's name	DGFT HQ File No.	Decision of IMWG in Meeting No. 06 dated 28.09.2021	Decision of IMWG in Meeting No. 07 dated 09.11.2021
1.	M/s SARTORIUS STEDIM – TAIWAN PROVINCE OF CHINA	201/AM22	Approved subject to receipt of clear and un-conditional NOC of one agency	Deferred. The case is being reviewed.

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2.	M/s BIOBRIDGE HEALTHCARE SOLUTIONS PRIVATE LIMITED – IRAN	245/AM22	Approved subject to receipt of clear and un-conditional NOC of one agency	Deferred. The case is being reviewed.
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Note on various terminologies used in the Minutes of the SCOMET meeting:

- (i) **Deferred cases:** Cases which are shown as Deferred imply pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.
- (ii) **Approved cases:** Cases which are shown as approved implies that the IMWG has recommended for grant of export authorization for the item and quantity applied for, with or without conditions. An SMS/E-mail alert with reference number of application is sent once the case is electronically approved on the IMWG portal.
- (iii) **Approved post-facto:** Cases which are shown as Approved post-facto implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, IMWG in terms of Para 2.74(IX) of HBP (Handbook of Procedure 2015-20).
- (iv) **Returned without action:** Cases which are shown as Returned without action implies that application is incomplete in its basis parameters and cannot be processed even after submission of additional documents provided by the firm. In such cases, an email will be sent by SDCOMET Cell notifying the deficiency and advise to the firm to file fresh application.
- (v) **Denied:** Cases which are shown as Denied implies that application has been considered by the IMWG and after due consideration, the case has not been approved due to end use / user concern or break in supply chain.
- (vi) **Dropped:** Cases which are shown as Dropped implies that application has been considered by the IMWG and after due consideration, it has been decided that the case cannot be processed in the present form and a fresh application need to be filed by the applicant firm with complete and correct documents. Applications withdrawn by the exporters are also included in this category.
- (vii) **Issue of export license by DGFT (Hqrs):** W.e.f. 06.07.2018, the export licenses / authorizations for approved SCOMET applications are issued centrally by DGFT (Hqrs) generally within three working days from issue of Minutes of IMWG meeting subject to all mandatory compliance. An SMS/E-mail alert with reference number of application is sent twice to the applicant, first when the case is electronically approved on the IMWG portal and secondly when export license is generated.
- (viii) **Note :** As a procedure, SCOMET Export Authorisations are generally not handed over physically to the applicant firms and sent through Speed Post only.

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